

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/594/2012

Jabalpur, this Wednesday, the 08th day of May, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Avinash Kumar Joge, S/o Shri S.R. Joge, aged about 55 years, R/o Baraskar Colony, Mahaveer Ward, Betul - 460001 **-Applicant**

(By Advocate – Shri Vijay Tripathi)

V e r s u s

1. Union of India through its Secretary, Ministry of Communication & IT, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Chief Post Master General, M.P. Circle, Hoshangabad Road, Bhopal – 462012 (M.P.).
3. Director, Postal Services, O/o Chief Post Master General, M.P. Circle, Hoshangabad Road, Bhopal – 462012 (M.P.).
4. Superintendent of Post Offices, Chhindwara Division, Chhindwara – 480001 (M.P.)

- Respondents

(By Advocate – Shri S.K. Mishra)

ORDER (ORAL)

By Navin Tandon, AM.

Learned counsel for the respondents submits that during the pendency of this Original Application, the applicant has expired on 05.09.2015. He submitted a death certificate issued by Nagar Palika, Betul, which is taken on record.

2. As the applicant has died during the pendency of this OA and no efforts have been made to implead the legal heirs, O.A is abated and is accordingly dismissed. However, liberty to get impleaded the legal heirs is opened to the concerned party, for which law shall take its own course.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

am/-